

**OFFICE OF THE  
HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF MANIPUR  
AT IMPHAL**

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**NOTIFICATION**

Dated, Imphal, the 5<sup>th</sup> July, 2019

No.HCM/LSC-4-2016/Estt./

As approved by the Hon'ble Chairman, High Court Legal Services Committee (HCLSC), the engagement of the following Advocates as Panel Lawyer for HCLSC has been extended for a period of 3 (three) years w.e.f. 05.07.2019 to 04.07.2022 :

Sl. No.	Name
1	Nongthombam Elizabeth
2	Laisom Sillori
3	Th. Shashikanta Singh
4	Hidam Maipaksana Singh

Sd/-  
(Alek Muivah)  
Secretary  
High Court Legal Services Committee  
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Endt. No. HCM/LSC-4-2016/Estt./ 13464-80  
Copy to:-

Dated, Imphal, the 5<sup>th</sup> July, 2019

1. The Ld. Advocate General, Govt. of Manipur
2. The Registrar (Judl.), High Court of Manipur.
3. The Member Secretary, MASLSA.
4. The Ld. Govt. Advocate, Govt. of Manipur.
5. The President, High Court Bar Association of Manipur.
6. The President, All Manipur Bar Association of Manipur.
7. All the Secretaries, District Legal Services Authorities.
8. The Principle Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, Chairman, HCLSC.
11. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur
12. The P.S. to Registrar General, High Court of Manipur.
- ✓ 13. The System Analyst, High Court of Manipur.  
-for uploading the same to the official website.
14. All the panel lawyers, HCLSC.
15. Persons concerned.
16. Notice Board.
17. The Guard File.

  
(Alek Muivah) 05/07/19  
Secretary  
High Court Legal Services Committee  
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